

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

68

P.R. No. 106A/(MAH)/2013  
C.A. No. 114/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.  
V/s.  
Asian Healthcare Services Ltd.

SECTION OF THE COMPANIES ACT: 167 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**CA 114/2015 in PR 106A/167/NCLT/MB/MAH/2013**

List this matter on 4.8.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)